

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARATI): (a) to (c) Yes Sir, a link namely Manas-Sankosh-Teesta-Ganga (MSTG) link is proposed under the Himalayan Component of National Perspective Plan (NPP). MSTG link canal envisages diversion of the surplus waters of Manas and Sankosh rivers with supplementation from the intermediate major streams for the benefit of augmenting the flows of Ganga at Farakka and further transfer to water short areas of Krishna, Pennar and Cauvery basins and providing irrigation facilities to the enroute command areas. The Pre Feasibility Report of the link has been prepared and sent to all concerned States for their comments. The Feasibility Report could not be prepared as the link canal is passing through the Manas-Tiger Reserve in Manas-Sankosh reach and Buxa Tiger Reserve and other forests in Sankosh-Teesta reaches. Considering practical difficulties for surveys and investigations in Manas-Sankosh and Sankosh-Teesta reaches, NWDA has carried out alternate studies avoiding reserved forest and preparation of feasibility report is under progress.

(d) No Sir, the question does not arise in view of (a) to (c) above.

Pollution in Ganga

†1596. SHRI NAZIR AHMED LAWAY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has made any plan to keep a vigil on the polluters of Ganga river and if so, the details thereof; and

(b) the provision made to take action against the units that are polluting Ganga river?

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARATI): (a) Yes, Sir. The Central Pollution Control Board (CPCB) under the Pollution Inventorization Assessment and Surveillance Project (PIAS) has inventorised 764 Grossly Polluting Industries (GPIs) along the main stem of River Ganga. CPCB had issued directions to respective State Pollution Control Boards for directing the industrial units located in Ganga basin States for installation of continuous online effluent quality monitoring system before 31st March, 2015 and later extended till 30th June, 2015. So far systems installed in 80 units have been connected to CPCB server for data transfer. Government will take suitable action as per law against Industries which are non-compliant. Apart from

† Original notice of the question was received in Hindi.

this, CPCB is manually monitoring the quality of water in 56 stations along river Ganga. 113 online monitoring stations have been proposed additionally for monitoring pollution in river Ganga. An Eco-Task Force is also being raised to keep a vigil on the polluters of Ganga river among other tasks.

(b) The existing legislations *i.e.*, the Water (Prevention and Control of Pollution) Act, 1974 and the Environment Protection Act, 1986 provides for necessary penal action against the offenders. Further, a committee has been formed to examine new legislative measures.

Revision of funding of existing water resource projects

1597. DR. VIJAY MALLYA : Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Minister is aware that the State Government of Karnataka had in November, 2014 proposed to the Ministry the need for upward revision of funding of existing water resource projects from 25 per cent to 50 per cent as in new projects;

(b) when this proposal would be considered; and

(c) what is the outcome of such consideration?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) During Jal Manthan (20-22 November, 2014) organized by Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR, RD and GR), Government of Karnataka has requested for upward revision of funding of existing water resource projects from 25 per cent to 50 per cent as utilized case of new projects.

(b) and (c) The proposal has not yet been approved by the Government.

Allocation of funds for Namami Gange Mission

1598. SHRI DARSHAN SINGH YADAV: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state :

(a) whether Government has approved the Namami Gange Mission and if so, the details thereof along with the funds allocated, released and utilised for the purpose;

(b) the mechanism put in place to monitor the implementation of the Mission along with the projects taken up thereunder and the time-frame fixed for completion of the same; and